

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2196/2015

New Delhi, this the 03rd day of October, 2016.

Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Shri Karan Vir Singh,
S/o Sh. Jagvir Singh,
R/o E-91, Kondli Colony,
Delhi-110096.

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Applicant

Versus

1. The Commissioner,
North Delhi Municipal Corporation,
Civic Centre, Minto Road,
New Delhi-110002.

2. Director (Hort)
North Delhi Municipal Corporation,
16th Floor, Civic Centre,
Minto Road,
New Delhi-110002.

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Respondents

(By Advocate : Sh. Balendu Shekhar with Sh. Vivek Jaiswal)

ORDER(ORAL)

Mr. Shekhar Agarwal, Member (A)

It is seen that the applicant has not been appearing in this case since last two dates. Today also, there is no appearance on his behalf. It therefore appears that the applicant is no longer interested in pursuing this case any further. Accordingly, this OA is dismissed in default for non-prosecution.

(Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

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